>

Title: Introduction and Passing of the Karnataka Appropriation (Vote on Account) Bill, 2008.

MR. SPEAKER: Now we shall take up item no. 24 - Karnataka Appropriation (Vote on Account) Bill, 2008.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Karnataka for the services of a part of the financial year 2008-2009.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Karnataka for the services of a part of the financial year 2008-2009."

The motion was adopted.

SHRI P. CHIDAMBARAM: Sir, I introduce ** the Bill.

MR. SPEAKER: The Minister may now move that the Bill be taken into consideration.

SHRI P. CHIDAMBARAM: Sir, I beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Karnataka for the services of a part of the financial year 2008-2009, be taken into consideration."

- * Published in the Gazette of India, Extraordinary Part-II, Section-2 Dated 14.03.08.
- ** Introduced with the recommendation of the President.

MR. SPEAKER: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Karnataka for the services of a part of the financial year 2008-2009, be taken into consideration."

[MSOffice80]

The motion was adopted.

MR. SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the long Title were added to the Bill.

SHRI P. CHIDAMBARAM: I beg to move:	
"That the Bill be passed."	
MR. SPEAKER: The question is:	
"That the Bill be passed."	

The motion was adopted.